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(ii) to establish parameters for such systems to suit Indian cities and conditions:

(iii) to establish capabilities and costs of various systems manufactured internationally and the expertise and general commercial conditions with which they are available looking at the trade-offs between various alternatives;

(iv) to consider any other issue relevent to the subject.

(c) (i) The Study Group has been to asked to submit its report to the Ministry within 6 months time. Decisions on the recommendations of the Study Group will be taken after its report becomes available to Government.

(ii) The Seventh Five Year Plan Provides for only completion of ongoing metropolitan transport scheme in Calcutta, Bombay and Madras subject to availability of requisite funds.

'Ribbon' (side road) Development

2420. SHRI KAPIL VERMA: Will the Minister of TRANSPORT be pleased to state whether Government has set up a task force to examine a suitable legislation to implement 'Ribbon' (side 10ad) development and whether State Governments have also been asked to sponsor such resolutions to give effect to it for road development, if so, what is the progress?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANS-PORT (SHRI RAJESH PILOT): Yes. Sir. Only 10 States have so far adopted Resolution under Article 252 (1) of the Constitution authorising the Parliament to enact Central Legislation on prevention of ribbon development along National Highways. Similar Resolution from the remaining States are still awaited.

Handing capacity of Paradip Port

2421. SHRI SHEO KUMAR MISHRA: SHRI KAPIL VERMA:

Will the Minister of TRANSPORT be pleased to state: (a) what is the present capacity of handling of large size vessels by the Paradip Port;

(b) whether it is a fact that the capacity has been reduced because of the sinking of a dredger last year; and

(c) whether there is any proposal for joint efforts by India and South Korea to improve functioning of the Port?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANS-PORT (SHRI RAJESH PILOT): (a) Paradip Port presently takes vessels of loaded draft of 11.9 M with an LOA of 230 M.

(b) Presently the restriction is only on the LOA of the vessels and not in the draft.

(c) A proposal was received from M/s. Hyundai Corporation of South Korea through MMTC for the development of Paradip Port in order to enable it to receive iron ore carriers up to 1,70,000 DWT loaded to 17 M draft.

दिल्ली के सरकारी अनुदाल-प्राप्त विद्यालयों में प्राच्यायकों के रिक्त-पद

. 2422. श्री कैलाशपति मिश्र : क्या मानव संसाधन विकास मंत्री यह बताने की कपा करेंगे वि :

(क) क्या यह सच है कि दिल्ली के सरकारी अनुदान-प्राप्त विद्यालयों में अध्या-नकों तथा अन्य कर्मचारियों के अनेक पद रिक्त नड़े हैं तथा अनेक अध्यापकों को अभी तक चयन ग्रेड नहीं मिला है ;

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(ख) यदि हां, तो कितने पद रिक्स पड़े हैं तथा ऐसे फितने प्रध्यापक हैं जिन्हें चयन ग्रेड नहीं मिला है और ये पद किन-किन विद्यालयों में कितने समय से रिक्त पड़े हैं ;

(ग) शिक्षा निदेशालय, दिल्ली के उस प्राधिकारी का नाम क्या है जो सम्बद्ध विद्यालयों की प्रबन्ध र्सामतियों की सिफा-रिश के बाद चयन ग्रेड के पदों के सृजन ग्रौर पदों को चयन ग्रेड के पद बनाने के लिये उत्तरदायी है ; ग्रौर

(घ) ये रिक्त पद कव भर दिये जायेंगे तथा इन स्कूलों में चयन ग्रेड की मंजूरी कव तक वे दी घाएगी ?